

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
SPECIAL BENCH (Video Conference)**

**CORAM: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL
HON'BLE DR.BINOD KUMAR SINHA - MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW
TRIBUNAL, HYDERABAD BENCH, HELD ON 06.11.2020 AT 11:00 AM THROUGH VIDEO CONFERENCE**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.316/9/HDB/2020
NAME OF THE COMPANY	Alakananda Hydro Power Company Ltd
NAME OF THE PETITIONER(S)	Bharat Heavy Electricals Ltd (BHEL)
NAME OF THE RESPONDENT(S)	Alakananda Hydro Power Company Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

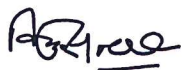
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

1. Matter taken up for hearing through video conference.
2. Mr. DVAS Ravi Prasad, counsel for the Petitioner and Ms. Rubaina S Khatoon, counsel for the Respondent appeared through video conference.
3. Counsel for the Respondent prayed time for filing counter. At her request, time is enlarged with a direction to furnish copy of the same to the other side on or before next date of hearing.
4. Put up the matter on 26.11.2020.



MEMBER TECHNICAL



MEMBER JUDICIAL